†[**Increase in the prices of cement**

*438. SHRI KALRAJ MISHRA:
SHRI JAGDISH PRASAD MATHUR:
SHRI HARI SHANKAR BHABHRA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the prices of cement have been increased on account of an increase in wages of workers, and use of oil in place of coal for manufacture of cement; and

(b) whether the consumers are being charged Rs. 2/- or more per bag above the previous rate; and if so, what are the reasons therefor?]

उद्योग मंत्री (श्री जार्ज फर्नांडिज) : (क) और (ख) 7 दिसम्बर, 1978 से साधारण किस्म के पोर्टलैंड सीमेंट का, गन्तव्य स्थान तक रेल भाड़ा मुक्त मूल्य 253.35 रु० प्रति मी० टन से बढ़ा कर 293.26 रु० प्रति मी० टन कर दिया गया है । मूल्य वृद्धि का ब्यौरा निम्नलिखित है :—

	(रु० प्रति मी० टन)
(1) सीमेंट के अतिरिक्त आयात पर लागत के वित्तायन पर	8.00
(2) सीमेंट कर्मचारियों की मजदूरी में वृद्धि करने संबंधी पंचाट निर्णय कार्यान्वित करने की लागत पर	13.38
(3) कोयले के स्थान पर भट्टी के तेल (फर्नेस आयल) के प्रयोग के लिए राजसहायता पर	18.53
योग	39.91

उपर्युक्त वृद्धि से स्थानीय करों तथा अन्य प्रभारों को मिलाकर खुदरा स्तर पर सीमेंट के 50 कि० ग्राम के प्रति बोरे के मूल्य में 2 रु० से कुछ अधिक तक की वृद्धि होगी ।

†[THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b) The F.O.R. destination price of Ordinary Portland Cement was increased from Rs. 253.35 to Rs. 293.26 per tonne from 7th December, 1978. The details of the increase are as under:—

	(Rs. Per tonne)
(i) Towards financing the cost of additional import of cement	8·00
(ii) Towards the cost of implementation of the Award of Arbitrators relating to wage increase of cement workers	13·38
(iii) Towards the subsidy for the use of furnace oil in lieu of coal	18·53
TOTAL	39·91

The above increase will raise the price per bag of 50 Kg. of cement by a little over Rs. 2/- at the retail level after including local taxes and other charges.]

गरीबी के स्तर से नीचे जीवन यापन करने वाले लोगों के रहन-सहन के स्तर को ऊंचा उठाने के संबन्ध में विशेष योजनायें

*439. श्री हरिशंकर भाभड़ा :
श्री जगदीश प्रसाद माथुर :
श्री लाखन सिंह :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने देश के ग्रामीण तथा शहरी क्षेत्रों में गरीबी के स्तर से नीचे जीवन यापन करने वाले लोगों के

† [ ] English translation.

जीवन स्तर को ऊंचा उठाने के संबंध में कोई विशेष योजनायें बनाई हैं; और

(ख) यदि हां तो उनका ब्यौरा क्या है?

†[Special schemes to raise standard of living of those living below the poverty line

*439. SHRI HARI SHANKAR BHABHRA:
SHRI JAGDISH PRASAD MATHUR:
SHRI LAKHAN SINGH:

Will the *PRIME MINISTER* be pleased to state:

(a) whether Government have formulated any special schemes to raise the standard of living of those living below the poverty line in rural and urban areas in the country; and

(b) if so, what are the details thereof?]

योजना मंत्रालय में राज्य मंत्री (श्री फ़जलुर्रहमान) : (क) और (ख) 1978-83 की पंच वर्षीय योजना के प्रारूप में अपनाई गई विकास की समग्र कार्यनीति का उद्देश्य लोगों, विशेष रूप से गरीबी के स्तर से नीचे रह रहे लोगों के जीवन-स्तर को उन्नत करना है। इस लक्ष्य को ध्यान में रखकर कृषि और संबद्ध क्षेत्रों, सिंचाई, तथा ग्राम और लघु उद्योगों को सबसे अधिक प्राथमिकता दी गई है जिनमें वेशी श्रमिकों को काम पर लगाने की सबसे अधिक क्षमता है। विस्तारित न्यूनतम आवश्यकता कार्यक्रम की भी व्यवस्था की गई है जिससे कि कुछ न्यूनतम मूल सुविधाओं की व्यवस्था करके गरीब लोगों के जीवन-स्तर को उन्नत करने में प्रत्यक्ष सहायता दी जा सके।

†[THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) and (b) The whole strategy of development adopted in the Draft Five Year Plan 1978-83 is directed towards raising the standard of living of the people, particularly those who are living below the poverty line. With this end in view, the highest priority has been accorded to agriculture and allied sectors, irrigation, and village and cottage industries which have the greatest capacity to absorb surplus labour. An expanded Minimum Needs Programme has also been provided for so that the living standards of the poor people can directly supplemented by the provision of certain minimum basic amenities.]

† [ ] English translation.

Free medical aid for freedom fighters

*440. SHRIMATI AMBIKA SONI: Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 1335 given in the Rajya Sabha on the 14th December, 1978 and state:

(a) the reasons for not providing free medical aid to freedom fighters in Delhi while their counterparts in other States are entitled to this facility;

(b) whether it is a fact that reservation of some percentage in the matter of allotment of D.D.A. flats to freedom fighters of Delhi has been withdrawn;

(c) if so, what are the reasons therefor; and

(d) whether the percentage of allotment mentioned in part (b) above is proposed to be restored?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) The concessions have since been agreed to in principle and the rules are being framed.

(b) Yes, Sir since January, 1979.